

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(11)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/153/CAA/2017
&
PETITION NUMBER : CP/197/CAA/2017
NAME OF THE TRANSFEROR : CHENNAI NETWORK INFRASTRUCTURE LTD
NAME OF THE TRANSFEREE : GTL INFRASTRUCTURE
UNDER SECTION : SEC 7

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		

Mr. Arvinth Pandian (Sr. Counsel)
for Harishankar Nani,
Dewan Gobakh & Abhuk Ramam
(9686603576)

Counsel for the
Petitioners

Abhuk Ramam

ORDER

Mr. Arvinth Pandian, Senior Counsel for the Petitioner present. Counsel for the Petitioner is directed to pay Rs.50,000/- towards the fee for the Chartered Accountant which shall be deposited to the Office of the Official Liquidator within one week. Heard.
Reserved for Order.

ghk

-scf-
MEMBER (JUDICIAL)